

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE K. HARIPAL

DATE OF APPOINTMENT : 25.05.2020

DECLARED ASSETS

ASSETS OF THE JUDGE


IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
25.73 Ares of garden land in Survey No. 420/18/1/1, 420/36, 420/17/2 and 420/35	Nil	₹35,93,509.83/- (SB) ₹9,00,000/- (FD)	6 sovereigns of gold	One Maruti Swift ZDI (2012)	Shares- ₹6,500/- Debentures- ₹50,000/-
Half share in 01.62 Ares of garden land in Survey No.441/11-3 and 00.61 Ares of garden land in Survey No.441/12-3	One residential building	--	--	--	--

LIABILITIES

Particulars:-

Home loan- ₹ 22,67,016/- from the State Bank of India, Althara Junction, Branch, Thiruvananthapuram

30.07.2020


JUSTICE K. HARIPAL
TR 64/368 (Old No.36/376-D),
St.Francis Xavier's Church Cross
Road, Kathrikkadavu, Kochi-18.

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE K. HARIPAL

NAME OF THE SPOUSE : MAYA HARIPAL

DECLARED ASSETS


ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
6.48 Ares (16 cents) of dry land in Survey No. 104/2/2	Nil	₹61,18,606/- (FD) ₹39,989/- (SB)	75 sovereigns of gold	Nil	Debentures- ₹50,000/-
1.99 Acres of dry land in Survey No. 249/1/2.2.	One residential building	--	--	--	--
One acre dry land in Survey No.249/1/2	Nil	--	--	--	--
Half share in 01.62 Ares of garden land in Survey No.441/11-3 and 00.61 Ares of garden land in Survey No.441/12-3	One residential building	--	--	--	--

LIABILITIES

NIL

30.07.2020


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ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE K. HARIPAL

NAME OF THE DEPENDENT CHILD/CHILDREN : KRISHNAN HARIPAL

DECLARED ASSETS


ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Nil	6 sovereigns of gold	One Royal Enfield Motorcycle (2018) Purchased	Nil

LIABILITIES

Education loan- Rs.7,10,200/- from SBI, Althara Junction Branch, Thiruvananthapuram.

30.07.2020


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